# GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS LOK SABHA UNSTARRED QUESTION NO. 395 ANSWERED ON 21.07.2023

#### IMPORTS AND EXPORTS THROUGH PORTS

395. SHRI NIHAL CHAND:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the number of ports in the country at present, State/UT-wise;
- (b) the quantum of imports and exports made through these ports during the last two years;
- (c) the number of ports out of these which have been developed with modern facilities along with the details of facilities available therein;
- (d) the details of the future development plans of these ports;
- (e) whether the Government is contemplating to set up new ports and if so, the details thereof; and
- (f) the number of ports constructed/developed in the country since the inception of Sagarmala Project scheme, State/UT-wise?

#### **ANSWER**

## MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a) The details of total functional Major and Ports other than Major Ports (Non-Major Ports), State/UT-wise are at **Annexure I**.
- (b) The volume of import and export carried out through Major and Ports other than Major Ports (Non Major Ports) during the last two years is at **Annexure II**.
- (c) to (f) The Major Ports of India are regulated under Major Ports Authority Act, 2021. However, Ports other than Major Ports (Non-Major Ports) and their concessionaires are regulated by Sate Maritime Boards under respective State Governments. Under Sagarmala Programme, Ministry provides financial assistance to State government port infrastructure projects, coastal berth projects, road and rail projects, fishery harbours, skill development projects, Coastal Community Development, cruise terminal and projects such as Ro-Pax ferry services etc. Under

the port modernization pillar of Sagarmala Programme, 19 projects worth Rs. 1,180 Cr. have been financially supported through Sagarmala Scheme. Out of which, 6 projects worth Rs. 220 Cr. have been completed.

The state wise break up of overall Sagarmala funded projects is annexed. [Annexure-III]

Government of India has accorded approval for development of Major Port at Vadhavan in Maharashtra on landlord Port development model due to its natural advantages and growing requirement of Import export trade of country. Galathea Bay in Great Nicobar Island of Andaman & Nicobar Islands has also been identified for development of an International Container Transhipment Terminal due to its strategic location.

### Annexure I

State / UT	No of Ports Other than Major Ports (Non Major Ports)	No of Major ports	
Andhra Pradesh	15	1	
Goa	5	1	
Gujarat	48	1	
Karnataka	13	1	
Kerala	17	1	
Maharashtra	48	2	
Odisha	14	1	
Tamil Nadu	17	3	
West Bengal	1	1	
Andaman and Nicobar Islands	24	_	
Daman & Diu	2	•	
Puducherry	3	-	
Lakshadweep	10	-	

Annexure-II

(a) Overseas and Coastal Cargo at Major Ports during 2021-22, 2022-23 (P)(in Million tonnes)

States	PORT/ YEAR	2021-22			2022-23(P)		
		Overseas	Coastal	Total	Overseas	Coastal	Total
Gujarat	DEENDAYAL	111.08	16.02	127.10	123.88	13.68	137.56
	Mumbai	35.79	24.10	59.89	41.00	22.61	63.61
Maharashtra	J.L.NEHRU	71.88	4.12	76.00	78.97	4.90	83.87
Goa	MORMUGAO	16.34	2.11	18.46	15.64	1.68	17.32
Karnataka	NEW MANGALORE	29.40	9.89	39.30	31.96	9.47	41.42
Kerala	COCHIN	22.71	11.84	34.55	23.15	12.11	35.26
Tamil Nadu	V.O. CHIDAMBARANAR	23.56	10.56	34.12	25.27	12.77	38.04
	CHENNAI	41.39	7.17	48.56	43.03	5.92	48.95
	Kamarajar	22.50	16.24	38.74	25.81	17.69	43.51
Andhra Pradesh	VISAKHAPATNAM	47.76	21.27	69.03	54.84	18.91	73.75
Odisha	PARADIP	73.93	42.20	116.13	77.28	58.08	135.36
SMP West Bengal (KOLKATA/HALDIA)		52.37	5.80	58.18	59.21	5.78	64.99
ALL PORTS		548.73	171.32	720.05	600.03	183.60	783.6

(P): Provisional

### (b) Overseas and Coastal Cargo at Non-Major Ports of State Maritime Board/ Directorate of Ports during 2020-21, 2021-22 (P) (in Million tonnes)

State Maritime Board/		2021-22		2022-23(P)			
Directorate of States	Overseas	Coastal	Total	Overseas	Coastal	Total	
GUJARAT	359.88	45.51	405.39	369.98	46.38	416.36	
MAHARASHTRA	25.44	27.03	52.47	25.11	43.90	69.01	
GOA	0.00	0.03	0.03	0.00	0.01	0.01	
ANDHRA PRADESH	75.15	12.84	87.98	78.49	22.96	101.45	
KARNATAKA	0.62	0.16	0.79	0.85	0.20	1.05	
KERALA	0.00	0.14	0.14	0.00	0.09	0.09	
TAMIL NADU	7.29	0.55	7.84	10.60	0.64	11.24	
PUDUCHERRY	4.08	1.76	5.84	10.12	0.00	10.12	
ODISHA	38.85	2.70	41.54	35.62	3.09	38.71	
ANDAMAN NICOBAR ISLANDS	0.09	1.45	1.54	0.16	1.72	1.88	
LAKSHADWEEP	0.00	0.18	0.18	0.00	0.00	0.00	
TOTAL	511.40	92.35	603.75	530.92	118.99	649.92	

### State wise details of Sagarmala Funded Projects

State	Total No. of Projects	Funds Sanctioned (Rs. Cr.)	No. of Projects Under Development	No. of Projects Completed	No. of Projects Under Implementation
Gujarat	12	1059	3	1	8
Maharashtra	46	952	13	13	20
Goa	8	96	1	4	3
Karnataka	31	628	15	3	13
Kerala	9	130	1	5	3
Tamil Nadu	22	477	4	12	6
Andhra Pradesh	14	448	1	5	8
Odisha	6	145	4	1	1
West Bengal	11	287	2	5	4
Puducherry	2	46	1	-	1
Andaman & Nicobar Islands	8	211	6	-	2
Daman & Diu	2	46	2	-	-
Total	171	4525	53	49	69

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